

**The Deputy Minister in the Ministry of Commerce (Shri S. V. Ramaswamy):**

(a) 3,12,232 Metres approximately upto July, 1964.

(b) The Handicrafts & Handlooms Exports Corporation of India Limited does not do any local sales except to business associates for export against orders received by them. In this manner, they sold 5663 metres (approx.) to business associates upto July, 1964.

**Corruption Cases in South Eastern Railway**

342. { Shri Ramachandra Ulaka:  
Shri Dhuleshwar Meena:

Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 1703 on the 31st March, 1964 and state the number and nature of corruption cases pending in South-Eastern Railway as on 31st July, 1964?

**The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh):** (i) Number of cases—190.

(ii) Nature of cases—

(1) Demand and acceptance of illegal gratification.

(2) Securing employment and promotion, etc., on false declaration and submission of false certificates.

(3) Fraudulent drawal and misuse of Passes and P.T.Os.

(4) Misappropriation of Railway cash and materials, etc.

(5) False maintenance of Muster Rolls, manipulation of official records, drawal of false travelling allowances, etc.

(6) Claiming of educational assistance by submitting false certificates.

(7) Violation of Service Conduct Rules.

1014 (Ai) LSD—3.

(8) Alleged execution of works below specification by Railway Contractors.

**Salt Industry at Phalodi**

**343. Shri Tan Singh:** Will the Minister of Industry and Supply be pleased to state:

(a) whether the salt industry at Phalodi, district Jodhpur in Rajasthan has heavily suffered due to floods and heavy rains this year;

(b) the estimated loss caused by the flood; and

(c) the extent of relief, if any, contemplated to be given for this industry?

**The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra):** (a) Yes, Sir.

(b) According to the preliminary reports available, the loss is estimated at about Rs. 1,50,000/- (including the cost of salt washed away).

(c) The matter is under examination.

**Geological Survey of Almora**

**344. Shri E. Madhusudan Rao:** Will the Minister of Steel and Mines be pleased to state:

(a) whether it is a fact that a survey team has gone to Almora, Nainital, Pithoragarh and Garhwal districts to find out about the existence of different minerals in these areas;

(b) if so, the details of the findings if any; and

(c) when the survey of these areas will be completed?

**The Minister of Steel and Mines (Shri N. Sanjiva Reddy):** (a) Yes, Sir.

(b) Workable deposits of limestones, gypsum, soapstone and magnesite have been recorded in the districts of Almora, Nainital, Pithoragarh and Garhwal districts. Of these, gypsum,

limestones and soapstone are under active exploitation. Occurrence of dolomite, graphite, copper-lead-zinc ores, pyrite, iron ores, ochres, mica, sulphur and asbestos are also recorded at different places.

(c) Investigations will continue as long as necessary and no time limit can be fixed.

कल्याण जंक्शन रेलवे यार्ड में गाड़ी का पटरी से उतर जाना

३४५. श्री बसवन्त : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य रेलवे के कल्याण जंक्शन यार्ड में 1964 में गाड़ियों के पटरी पर से उतरने की कितनी घटनाएँ हुईं ;

(ख) इन दुर्घटनाओं के क्या कारण थे ;

(ग) उनसे कुल कितना नुकसान हुआ ; और

(घ) क्या उन दुर्घटनाओं का उत्तरदायित्व निर्धारित कर लिया गया है ?

रेलवे मंत्रालय में उपरोधी (श्री काम नाथ) : (क) 1964 के पक्षे सात महीनों में 66 ।

(ख) इन में से 61 घटनाएँ रेल कर्मचारियों की गलती के कारण और बाकी 5 प्राकृतिक कारणों से हुईं ।

(ग) रेलवे सम्पत्ति को 11,148 रुपये और 65 पैसे का नुकसान का अनुमान लगाया गया है ।

(घ) जी हाँ ।

#### Flag Station on N.E. Railway

346. Shrimati Ramdulari Sinha: Will the Minister of Railways be pleased to state:

(a) whether there is a proposal to have a flag station between Riga and Dhang Stations on N.E. Railway; and

(b) if so, where and when the Station will start working?

The Deputy Minister in the Ministry of Railways (Shri Sham Nath): (a) and (b). The proposal was examined and could not be accepted for want of adequate justification.

#### Working Hours in Textile Mills

347. { Shri Vishram Prasad:  
Shri Solanki:  
Shri Narasimha Reddy:  
Shri Eswara Reddy:  
Shri Hukam Chand  
Kachhavaia:  
Shri D. C. Sharma:

Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that Government propose to increase the daily working hours in the textile mills in the country;

(b) whether it is also a fact that the weekly holidays in the textile mills will also be staggered;

(c) if so, the reasons therefor; and

(d) when these proposals will be given effect to?

The Minister of Commerce (Shri Manubhai Shah): (a) and (d). Government have constantly under their consideration measures to improve the production of the cotton textile mills. The suggestions that working hours should be increased and that weekly holidays should be staggered have been made in this context. No decisions have been taken so far in respect of these suggestions.

#### State Trading Corporation

348. { Shri Shashi Ranjan:  
Shri Krishnupal Singh:

Will the Minister of Commerce be pleased to state the monthly rent paid by the State Trading Corporation to the Express Building, New Delhi and